w.e.f April, 2016 which *inter-alia* provide soft skills (which would include computer literacy, language and workplace inter personal skills relevant for the sector/trade) to be integral part of skill training process and suitably integrated into the course module. The Ministry of Skill Development and Entrepreneurship (MSDE) has launched revised Pradhan Mantri Kaushal Vikas Yojana (PMKVY) in July, 2016 to train one crore person in four years (2016-2020) which is being implemented by National Skill Development Corporation (NSDC). All the courses under PMKVY (2016-2020) include entrepreneurship and Soft Skills as part of the training being imparted which will help the trainees in getting employment after completion of the training.

Employment to persons with disabilities

1072. SHRI DEREK O'BRIEN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is focusing on generating or providing employment to persons with disabilities; and
- (b) if so, whether schemes are being implemented for skill development and vocational training of persons with disabilities and the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) The National Action Plan for Skill Development of Persons with Disabilities has been launched on 21st March 2015. In order to implement National Action Plan, a panel of Training Partners has been drawn up comprising 202 organizations, including 14 Government Organizations and 188 Voluntary Organizations. Apart from these Empanelled Training Partners, Skilling of Persons with Disabilities is also being done through the seven National Institutes under the Department and the National Handicapped Finance and Development Corporation (a Public Sector Undertaking under the Department of Empowerment of Persons with Disabilities). The details of Empanelled Training Partners, State-wise are given in the Statement.

State-wise number of empanelled training partners

Sl. No.	State/UT	No. of Empanelled Training Partners		
1.	Andhra Pradesh	10		
2.	Arunachal Pradesh	1		
3.	Assam	9		
4.	Bihar	3		

Sl. No.	State/UT	No. of Empanelled Training Partners	
5.	Chhattisgarh	2	
6.	Goa	0	
7.	Gujarat	3	
8.	Haryana	5	
9.	Himachal Pradesh	2	
10.	Jammu and Kashmir	5	
11.	Jharkhand	2	
12.	Karnataka	12	
13.	Kerala	2	
14.	Madhya Pradesh	24	
15.	Maharashtra	5	
16.	Manipur	5	
17.	Meghalaya	2	
18.	Mizoram	0	
19.	Nagaland	0	
20.	Odisha	8	
21.	Punjab	4	
22.	Rajasthan	6	
23.	Sikkim	1	
24.	Tamil Nadu	6	
25.	Telangana	4	
26.	Tripura	1	
27.	Uttar Pradesh	22	
28.	Uttarakhand	4	
29.	West Bengal	24	
30.	Andaman and Nicobar Islands	0	
31.	Chandigarh	4	
32.	Dadra and Nagar Haveli	0	

Sl. No.	State/UT	No. of Empanelled Training Partners	
33.	Daman and Diu	0	
34.	Delhi	26	
35.	Lakshadweep	0	
36.	Puducherry	0	
	Total	202	

National action plan for skill training to physically handicapped

†1073. SHRI P. L. PUNIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that Government cannot deny promotion on the basis of disability, if so, the number of complaints pending regarding promotion of physically handicapped and the number of complaints redressed, the details thereof for the last two years; and
- (b) whether it is also a fact that a national action plan was announced in March, 2015 to provide skill training to physically handicapped to improve their job opportunities in public and private sectors, if so, the details of progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) As per section 47 (2) of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, no promotion shall be denied to a person merely on the ground of his disability provided that the appropriate Government may, having regard to the type of work carried on in any establishment, by notification and subject to such conditions, if any, as may be specified in such notification, exempt any establishment from the provisions of this section.

During the last two financial years, the office of Chief Commissioner for Persons with Disabilities has received grievances/complaints from persons with disabilities in respect of promotion/fixation of seniority in their respective department as per the following details:

Year	Number of cases		
	Received	Disposed off/ Redressed	Pending (including
		(including backlog)	backlog)
2015-16	75	62	26
2016-17	54	39	34

[†] Original notice of the question was received in Hindi.